

ITEM NOS.14+43

COURT NO.11

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 55105/2024

[Arising out of impugned final judgment and order dated 06-11-2023 in WA No. 1291/2023 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA &amp; ORS.

Petitioner(s)

VERSUS

SUBASH CHANDRA MOHANTY &amp; ANR.

Respondent(s)

(IA No. 152227/2025 - CONDONATION OF DELAY IN FILING, IA No. 152229/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 152228/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP (CIVIL) Diary No(s). 55050/2024

(IA No. 154923/2025 - CONDONATION OF DELAY IN FILING, IA No. 154925/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 154924/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

Diary No(s). 55061/2024 (XI-A)

(IA No. 155959/2025 - CONDONATION OF DELAY IN FILING, IA No. 155965/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 155961/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 54850/2024 (XI-A)

(IA No. 155597/2025 - CONDONATION OF DELAY IN FILING, IA No. 155600/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 155599/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 54872/2024 (XI-A)

(FOR ADMISSION and I.R., IA No. 156220/2025 - CONDONATION OF DELAY IN FILING, IA No. 156222/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 156221/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 11-07-2025 These matters were called on for hearing today.

**CORAM :**

**HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
(PARTIAL COURT WORKING DAYS BENCH)**

**For Petitioner(s) Mr. Shovan Mishra, AOR  
Ms. Bipasa Tripathy, Adv.  
Mr. Shlok Luthra, Adv.**

**For Respondent(s)**

**UPON hearing the counsel the Court made the following  
O R D E R**

**Issue notice on the application(s) for condonation of delay as  
well as on the special leave petition(s), returnable on 11.08.2025.**

**(NIRMALA NEGI)  
ASTT. REGISTRAR-cum-PS**

**(RENU BALA GAMBHIR)  
ASSISTANT REGISTRAR**